

Office of the District Judge, Gautam Budh Nagar

Order No. 191/2022
Dated:- 06.07.2022

Order

In supersession of earlier order in this respect the inchargeship and creation of committee of various departments is modified and following order is passed in this regard with immediate effect :-

1.	District level Infrastructure Sub-Committee	Hon'ble Court's letter No. 292/ Infra. Cell dated: 20.03.2021	Sh. Pradeep Kumar-V, ADJ-I, Chairman	Central Nazir shall assist the Committee and in his absence Asstt. Nazir-I shall assist.
			Smt. Richa Upadhyay, CJM, Member	
			Smt. Arpita Singh, CJ(JD) , Member	
			Smt. Anchal Chaturvedi, Court Manager, Member	
2.	District Court Computerization Committee	Hon'ble Court's letter dated: 27.04.2015	Dr. Anil Kumar Singh-II, ADJ POCSO-I, Chairman	
			Sh. Sushil Kumar-V, Civil Judge (SD), Member	
			Sh. Divya Kant Singh Rathore, JM, Member	
			Smt. Priti Pathak, System Administrator, Member	
			Smt. Sameeksha Srivastava, System Officer, Member	
3.	District SCMS Sub-committee	Hon'ble Court's letter no. 11259/SCMS Secretariat/Allahabad dated 28.07.2016	Sh. Avnish Saxena, District Judge, Chairman	
			Sh. Pradeep Kumar-V, ADJ-I, Member	
			Dr. Anil Kumar Singh-II, ADJ POCSO-I/ Nodal Officer Computer, Member	
			Sh. Rajiv Kumar Vats, ADJ FTC-II, O/c Nazarat, Member	
			Smt. Anchal Chaturvedi, Court Manager, Member	

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4.	Purchase committee for inviting bid, auction and allotment of shops and commercial spaces in the District Court and Outlying Court premises		Sh. Pradeep Kumar-V, ADJ-I, Chairman	
			Smt. Mona Panwar, ADJ-III, Court No. 5, Member	
			Sh. Rajiv Kumar Vats, ADJ FTC-II, O/c Nazarat, Member	
5.	Grievance Redressal Committee for settling Grievances & Problems of employees and granting Assured Career Promotion (ACP) and promotion to employees	C. L. No. 49/Ve-60/Admn.(D) dated 21st September, 1985 The District Judge should constitute an Advisory Committee consisting of two judicial officers for looking into the grievances and problems of the employees of the judgship.	Sh. Pradeep Kumar-V, ADJ-I, Chairman	
			Smt. Mona Panwar, ADJ-III, Court No. 5, Member	
			Sh. Rajiv Kumar Vats, ADJ FTC-II, O/c Nazarat, Member	
6.	Selecting Authority	Uttar Pradesh District Court State Services Rules, 2013	Sh. Avnish Saxena, District Judge, Chairman	
			Sh. Pradeep Kumar-V, ADJ-I, Member	
			Sh. Sushil Kumar-V, Civil Judge (S.D.), Member	

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7	Screening Committee	G.O. No. 773/Das-62-1 (2008) 05.11.14	Sh. Pradeep Kumar-V, ADJ-I, Chairman	
			Sh. Rajiv Kumar Vats, ADJ FTC-II, O/c Nazarat, Member	
8	Nodal Officer Lok Adalat		Sh. Ran Vijay Singh, ADJ FTC-I	
9	Nodal Officer (JJB)	610/ SLSA dtd.- 12.03.2018	Smt. Jyotsna Singh, Spl. Judge SC/ST Act	
10	Internal Complaint Committee	Sexual Harassment of Women at work place	Smt. Jyotsna Singh, Spl. Judge SC/ST Act, Chairman	
			Smt. Mona Panwar, ADJ-III, Court No. 5, Member	
			Smt. Shivani Tyagi, Secretary DLSA, Member	
11	Nodal Officer (Computers)		Dr. Anil Kumar Singh-II, ADJ POCSO-I	
12	O/c Security		Sh. Ran Vijay Singh, ADJ FTC-I	
13	Lawyers' chambers Allotment Committee	Hon'ble Court letter no. 1210/Infra. Cell dated 22.08.16	Sh. Avnish Saxena, District Judge, Chairman	
			Sh. Pradeep Kumar-V, ADJ-I, Member	
			Smt. Jyotsna Singh, Spl. Judge SC/ST Act, Member	
14	Shelter Home Committee	Hon'ble Court letter no. 13848 dtd 12.09.18	Smt. Jyotsna Singh, Spl. Judge SC/ST Act, Chairman	
			Smt. Shivani Tyagi, Secretary DLSA, Member	
			Km. Hershika Rastogi, CJ(JD) FTC-I, Member	
15	Finance Committee, Related to employees	Regarding GPF	Sh. Pradeep Kumar-V, ADJ-I, Chairman	
			Smt. Mona Panwar, ADJ-III, Court No. 5, Member	
			Sh. Rajiv Kumar Vats, ADJ FTC-II, O/c Nazarat, Member	

16	Action Plan Committee	Hon'ble Court letter no. 11242 dtd 16.09.17	Sh. Avnish Saxena, District Judge, Chairman	
			Sh. Pradeep Kumar-V, ADJ-I, Member	
			Smt. Richa Upadhyay, CJM, Member	
			Sh. Sushil Kumar-V, CJ(SD), Member	
			Smt. Arpita Singh, CJ(JD), Member	
17	Vulnerable Witness Deposition Center	7938/Admin G-II Dated:- 02.7.2022	Sh. Pradeep Kumar-V, ADJ-I, Chairman	
			Smt. Richa Upadhyay, CJM, Member	
			Smt. Arpita Singh, CJ(JD), Member	
18	Sub-Committee for monitoring status of Malkhana	7939/Admin G-II Dated:- 02.7.2022	Sh. Pradeep Kumar-V, ADJ-I, Chairman	
			Smt. Richa Upadhyay, CJM, Member	
			Sh. Jai Hind Kumar Singh, ACJM-I, Member	
19	O/c Copying		Dr. Anil Kumar Singh-II, ADJ POCSO-I	Kr. Hershika Rastogi, CJ(JD) FTC-I shall assist.
20	O/c Record room		Sh. Jai Hind Kumar Singh, ACJM-I	
21	O/c Protocol		1. Smt. Richa Upadhyay, CJM 2. Sh. Jai Hind Kumar Singh, ACJM-I	Sh. Pradeep Kumar Kushwaha, ACJM-II shall assist.
22	O/c Amin		Sh. Sushil Kumar-V, CJ(SD)	
23	O/c Oath Commissioner		Smt. Arpita Singh, CJ(JD)	
24	O/c Telephones		Sh. Ran Vijay Singh, ADJ FTC-I	Smt. Noopur Srivastava, ACJ (JD)-II shall assist.

25	O/c Administration		Sh. Pradeep Kumar-V, ADJ-I	
26	O/c Litigation		Sh. Ran Vijay Singh, ADJ FTC-I	Sh. Avadhesh Kumar, CJ(SD) FTC shall assist.
27	O/c Repayment ADM (LA)		Smt. Jyotsna Singh, Spl. Judge SC/ST Act	
28	Public Information Officer		Sh. Pradeep Kumar-V, ADJ-I	
29	Asstt. Public Information Officer		Sh. Sushil Kumar-V, CJ(SD)	
30	O/c Nazarat		Sh. Rajiv Kumar Vats, ADJ FTC-II	Sh. Sushil Kumar-V, CJ(SD) shall assist.
31	O/c Staff Cars		Sh. Rajiv Kumar Vats, ADJ FTC-II	Sh. Sushil Kumar-V, CJ(SD) shall assist.
32	O/c Library/ Stationary		Sh. Pradeep Kumar Kushwaha, ACJM-II	
33	Nodal officer (Computers)		Dr. Anil Kumar Singh-II, ADJ POCSO-I	
34	Drawing & Disbursing Officer		Smt. Mona Panwar, ADJ-III, Court No. 5	
35	O/c Medical Reimbursement Bills		Smt. Mona Panwar, ADJ-III, Court No. 5	Smt. Mahima Jain, CJ(JD) FTC-II shall assist
36	O/c Statements		Smt. Jyotsna Singh, Spl. Judge SC/ST Act	Sh. Arpita Singh, Civil Judge (JD) shall assist.

All concerned be informed accordingly.

(Signature)
 (Avnish Saxena)

District Judge,
 Gautam Budh Nagar